

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.4 of 2012 &
I.A. No. 3 of 2012

Dated: 2nd August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. Anr. ... Appellant(s)

Versus

P.S.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Sakesh Kumar
for PSERC

ORDER

The learned counsel for the Respondent requests for adjournment.

As agreed by the learned counsel for the parties, post the matter for further hearing on **03.09.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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